

Through Fax

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XIX(I)/5/2016-17/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

All the Principal District & Sessions Judges of the State of Jharkhand including
the Judicial Commissioner, Ranchi.

Sub: - Regarding nomination for attending “Regional Training Programme of Family Court Judges” at Judicial Academy Jharkhand, Ranchi as well as “State Level Meet of DLSAs” at NYAYA Sadan, JHALSA, Ranchi.

Sir / Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you for attending “Regional Training Programme for Family Court Judges” on 21st September, 2019 at Judicial Academy Jharkhand, Ranchi as well as “State Level Meet of DLSAs” on 22nd September, 2019 at NYAYA Sadan, JHALSA, Ranchi.

Further, the Court has been pleased to nominate the Secretary, DLSA of your Judgeship for attending “Two Days State Level Meet of DLSAs” on 22nd and 23rd September, 2019 at NYAYA Sadan, JHALSA, Ranchi. You are, therefore, requested to direct the nominated Judicial Officer (Secretary, DLSA) for attending the aforesaid programme.

Accordingly, all the nominated Judicial Officers are accorded necessary permission to leave the Headquarters for attending the aforesaid programme.

It is further to inform that the nominated Officers for the aforesaid Programme shall arrange their own accommodation as per Rules.

This is for kind information and needful.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo no. 3352 /Apptt.

dated, the Ranchi Sept 12, 2019

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful / the Member Secretary, JHALSA, Ranchi for information and needful with reference to his Letter Nos. JHALSA/2319 dated 29.08.2019 & JHALSA/2399 dated 04.09.2019 / all the Secretaries of DLSAs in the State of Jharkhand for information and needful / the C.P.C. I/c, e-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

J.P. Singh
12/09/19